The Goa Staff Selection Commission (Amendment) Ordinance, 2022 (Ordinance No. 2 of 2022), which has been promulgated by the Governor of Goa on 11-05-2022, is hereby published for general information of the public.

D. S. Raut Dessai, Joint Secretary (Law).

Porvorim, 12th May, 2022.

The Goa Staff Selection Commission (Amendment) Ordinance, 2022
(Ordinance No. 2 of 2022)


An Ordinance further to amend the Goa Staff Selection Commission Act, 2019 (Goa Act 11 of 2019).

Whereas, the Legislative Assembly of Goa is not in session and the Governor of Goa is satisfied that circumstances exist which render it necessary for him to take immediate action.

Now, therefore, in exercise of the powers conferred by clause (1) of Article 213 of the Constitution of India, the Governor of Goa is pleased to promulgate the following Ordinance, namely:—

1. **Short title and commencement.**— (1) This Ordinance may be called the Goa Staff Selection Commission (Amendment) Ordinance, 2022.

(2) It shall come into force at once.

2. **Amendment of Section 7.**— In section 7 of the Goa Staff Selection Commission Act,
2019 (Goa Act 11 of 2019) in sub-section (8), following proviso shall be inserted, namely:

“Provided that where advertisements for filling up of the sub-ordinate service posts were issued prior to 8th day of January, 2022 the concerned Department may conduct examination and complete the selection process to sub-ordinate service posts not later than one year from the date of commencement of the Goa Staff Selection Commission (Amendment) Ordinance, 2022”.

P. S. Sreedharan Pillai,
Governor of Goa.

Place: Raj Bhavan,
Dona Paula, Goa.
Date: 11-05-2022.